### GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA

# **UNSTARRED QUESTION NO- 1836**

TO BE ANSWERED ON- 31/07/2023

#### EMRS IN BLOCK LEVEL IN ANDHRA PRADESH

#### 1836. SHRI MARGANI BHARAT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of Eklavya Model Residential Schools (EMRS) that have been set-up in the State of Andhra Pradesh;
- (b) whether the Government covered all blocks in the State of Andhra Pradesh that satisfy the criteria for setting up of EMRS;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes for setting up more than one EMRS in districts which have majority of ST population; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) to (c): Prior to 2018-19, Eklavya Model Residential School (EMRS) was a component under 'Grants under Article 275(1) of the Constitution of India' and Ministry has sanctioned 14 EMRSs under Article 275(1) in the State of Andhra Pradesh. During 2018-19, a separate central sector scheme for EMRS was carved out from Grants under Article 275(1). Under the new scheme of EMRS, Government has decided to establish one EMRS in every block with more than 50% ST population and at least 20,000 tribal persons as per census 2011, subject to availability of suitable land to be provided by the State/UT Government. Accordingly, Ministry has identified 14 new blocks in Andhra Pradesh fulfilling the twin criteria for setting up EMRSs and has also sanctioned EMRSs in all these 14 blocks. Cumulatively, Ministry has sanctioned a total number of 28 EMRSs (14 old+ 14 new) in Andhra Pradesh and all EMRSs are reported to be functional. The details of EMRSs in Andhra Pradesh is attached at Annexure.
- (d) and (e): As per the existing norms, the unit being considered for establishment of EMRS is a block and therefore one district may have more than one block fulfilling the existing criteria for setting up of EMRS. There are 3 districts of Andhra Pradesh having more than one sanctioned EMRS (in different blocks) as mentioned below:

Name of districts	Number Of EMRSs	
Alluri Sitharama Raju	17	
Manyam Paravathipuram	5	
Tirupathi	2	

<u>Annexure</u> as referred in part (a) to (c) of the reply to Lok Sabha Unstarred Question No. 1836 dated 31.07.2023 raised by Shri Margani Bharat regarding "EMRS in Block Level in Andhra Pradesh".

## **EMRSs in the State of Andhra Pradesh**

S. No.	District	Block/ Taluka	Year of sanction	Status
1	Alluri Sitharama Raju	Maredumilli	2014-15	Functional
2	Alluri Sitharama Raju	Y. Ramavaram	1998-99	Functional
3	Alluri Sitharama Raju	Addateegala	2021-22	Functional
4	Alluri Sitharama Raju	Chintur	2018-19	Functional
5	Alluri Sitharama Raju	Rajavommangi	2019-20	Functional
6	Alluri Sitharama Raju	Rampachodavaram	2021-22	Functional
7	Alluri Sitharama Raju	Ananthagiri	2020-21	Functional
8	Alluri Sitharama Raju	Araku Valley	2020-21	Functional
9	Alluri Sitharama Raju	Chintapalle	2019-20	Functional
10	Alluri Sitharama Raju	Dumbriguda	2014-15	Functional
11	Alluri Sitharama Raju	G.Madugula	2020-21	Functional
12	Alluri Sitharama Raju	Gudem Kotha Veedhi	2010-11	Functional
13	Alluri Sitharama Raju	Hukumpeta	2020-21	Functional
14	Alluri Sitharama Raju	Koyyuru	2020-21	Functional
15	Alluri Sitharama Raju	Munchingi Puttu	2014-15	Functional
16	Alluri Sitharama Raju	Paderu	2020-21	Functional
17	Alluri Sitharama Raju	Peda Bayalu	2020-21	Functional
18	Eluru	Buttayagudem	2018-19	Functional
19	Manyam Paravathipuram	Bhamini	2014-15	Functional
20	Manyam Paravathipuram	Gumma Lakshmipuram	2019-20	Functional
21	Manyam Paravathipuram	Kurupam	2014-15	Functional
22	Manyam Paravathipuram	Makkuva	2014-15	Functional
23	Manyam Paravathipuram	Pachipenta	2014-15	Functional
24	Prakasam	Dornala	2010-11	Functional
25	SPS Nellore	Kodavalur	2003-04	Functional
26	Srikakulam	Meliaputti	2014-15	Functional
27	Tirupathi	Buchinaidu Kandriga	2014-15	Functional
28	Tirupathi	Ozili	2014-15	Functional

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